

check the authenticity of each story and comments/versions of all concerned parties must be included. The PCI may warn, admonish or censure the Newspapers, the News Agency, the Editor, or the Journalist or disapprove the conduct of the Editor or the Journalist as the case may be, for offending the standards of Journalistic Ethics or public taste or for Professional misconduct.

The Prasar Bharati Charter and the Parthasarathy Guidelines are being strictly followed by Doordarshan and All India Radio to carry fair and objective news. The reporting of news in Doordarshan and All India Radio is factual, accurate and objective. Prasar Bharati has Programme and Advertising Codes which, *inter-alia*, prohibit telecast/broadcast of any programme or advertisements, which contains anything obscene and vulgar. Doordarshan and All India Radio abide by the codes while telecasting/broadcasting their Programmes.

All the programmes including News transmitted/retransmitted by all TV channels through network should strictly adhere to the Programme Code and Advertising Code prescribed under the Cable Television Networks (Regulation) Act, 1995 and rules framed thereunder.

DD Kendra, Goa

2746. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to establish a full-fledged Doordarshan Kendra at Panaji, Goa;

(b) if so, the details as regards commencement and completion of the work; and

(c) whether Government also propose to give status of 'Regional Centre' to the present Programme Generating Facility Centre, pending the completion of construction of a full-fledged Kendra?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) and (b) Prasar Bharati has informed that a Studio along with associated facilities at Panaji has been sanctioned recently. The project is expected to be completed in three years.

(c) The proposal is under examination.